

(11) A copy of the Report (Hindi and English versions) on the Trend and Progress of Housing in India June, 1993 under section 42 of the National Housing Bank Act, 1987.

[Placed in Library, See No. LT 9231/96]

(12) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:

(i) Report of the Comptroller and Auditor General of India -- Union Government (No. 4 of 1996) -- for the year ended the 31st March, 1995 -- (Revenue Receipts - indirect Taxes).

[Placed in Library, See No. LT 9232/96]

(ii) Report of the Comptroller and Auditor General Of India -- Union Government (No. 8 of 1996) -- for the year ended the 31st March, 1995 -- Defence services (Army and Ordnance Factories).

[Placed in Library, See No. LT 9233/96]

(iii) Report of the Comptroller and Auditor General of India - Union Government (No. 9 of 1996) -- Defence Services (Air Force and Navy).

[Placed in Library, See No. LT 9234/96]

(13) A copy of the Appropriation Accounts (Union Government) of the Defence Services for the year 1994-95 (Hindi and English versions).

[Placed in Library, See No. LT 9235/96]

Annual Accounts and Review of the Working of Nehru Institute of Mountaineering, Uttarakashi for the

A copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurance, promises and undertakings given by the Ministers during the various sessions of Eighth, Ninth and Tenth Lok Sabha:

1.	Statement No. XLI	Eleventh Session, 1988	Eighth Lok Sabha	[Placed in Library, See No. LT 9237/96]
2.	Statement No. XXXI	Twelfth Session, 1988		[Placed in Library, See No. LT 9238/96]
3.	Statement No. XXXIX	Thirteenth Session, 1989		[Placed in Library, See No. LT 9239/96]
4.	Statement No. XXXVIII	Second Session, 1990	Ninth Lok Sabha	[Placed in Library, See No. LT 9240/96]
5.	Statement No. XXVIII	Sixth Session, 1990		[Placed in Library, See No. LT 9241/96]
6.	Statement No. XXVII	Seventh Session, 1991		[Placed in Library, See No. LT 9242/96]
7.	Statement No. X XXII	First Session, 1991	Tenth Lok Sabha	[Placed in Library, See No. LT 9243/96]
8.	Statement No. XXVII	Second Session, 1991		[Placed in Library, See No. LT 9244/96]
9.	Statement No. XXVII	Third Session, 1992		[Placed in Library, See No. LT 9245/96]

year 1994-95 and the Statement, for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMETARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri Mallikarjun, I beg to lay on the Table :

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Nehru Institut of Mountaineering, Uttarkashi, for the year 1994-95, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English Versions) by the Government of the Audited Accounts of the Nehru Institute of Mountaineering, Uttarkashi, for the year 1994-95.

[Placed in Library, See No. LT 9236/96]

(2) Statement (Hindi and English versions) showing, reason for delay in laying the papers mentioned at (i) above.

Statement regarding action taken by the Government on assurances etc. given by Ministers during various Sessions of Eighth, Ninth and Tenth Lok Sabha.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMETARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, I beg to lay on the Table :-

10.	Statement No. XXV	Fourth Session, 1992	} [Placed in Library, See No. LT 9246/96]	
11.	Statement No. XXIII	Fifth Session, 1992		[Placed in Library, See No. LT 9247/96]
12.	Statement No. XXII	Sixth Session, 1993		[Placed in Library, See No. LT 9248/96]
13.	Statement No. XVIII	Seventh Session, 1993		[Placed in Library, See No. LT 9249/96]
14.	Statement No. XVII	Eighth Session, 1993		[Placed in Library, See No. LT 9250/96]
15.	Statement No. XV	Ninth Session, 1994		[Placed in Library, See No. LT 9251/96]
16.	Statement No. X	Tenth Session, 1994		[Placed in Library, See No. LT 9252/96]
17.	Statement No. VIII	Eleventh Session, 1994		[Placed in Library, See No. LT 9253/96]
18.	Statement No. VI	Twelfth Session, 1994		[Placed in Library, See No. LT 9254/96]
19.	Statement No. III	Thirteenth Session, 1995		[Placed in Library, See No. LT 9255/96]
20.	Statement No. I	Fourteenth Session, 1995		[Placed in Library, See No. LT 9256/96]
		Fifteenth Session, 1995		[Placed in Library, See No. LT 9256/96]

14.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

SHRI SANT RAM SINGLA (Patiala) : Sir, I beg to lay on the Table the Minutes (Hindi and English versions) of the Forty-eighth sitting of the Committee on Private Members' Bills and Resolutions held during the current Session.

14.30 1/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

One hundred and Seventeenth, one hundred and eighteenth and one hundred and nineteenth reports

[Translation]

SHRI RAM NAIK : (Bombay North) I beg to lay the following Reports (Hindi and English versions) of the Public Accounts Committee (10th Lok Sabha) :

(1) Hundred and Seventeenth Report on Action Taken on 85th Report of Public Accounts Committee (10th Lok Sabha) on Induction of an aircraft.

(2) Hundred and Eighteenth Report on Action Taken on 89th Report of Public Accounts Committee (10th Lok Sabha) on Tube Making Plant at Jabalpur.

(3) Hundred and Nineteenth Report on Action taken on 91st Report of Public Accounts Committee (10th Lok Sabha) on Customs Receipts--Drawback of duties--fraudulent drawback.

14.31 hrs.

PUBLIC ACCOUNTS COMMITTEE

Statement showing action taken by the Governments on the Committee's recommendations contained in the following reports of the Committee.

[Translation]

11. SHRI RAM NAIK : I beg to lay on the Table (Hindi and English versions) of the Statements showing action taken by Government on the recommendations, contained in Chapter-I and final replies in respect of Chapter-V of the following Reports:-

(1) 69th Report (7th Lok Sabha) on Packing charges, under assessment of paper & paper boards, non-receipt of proof of export & aerated waters.

(2) 71st Report (7th Lok Sabha) on Union Excise Duties Fortuitous Benefits and Rubber Products.

(3) 109th Report (7th Lok Sabha) on Central Social Welfare Board.

(4) 132nd Report (7th Lok Sabha) on National Highways.